

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3395/2015

New Delhi, this the 7th day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Archana Kaul,
Aged about 43 years,
D/o Late O.N. Kaul,
R/o C-18-C, Railway Colony,
Lajpat Nagar, Delhi.
2. Puja Makhija,
Aged about 41 years,
W/o Shri Jitender Makhija,
R/o H.No.307, Divya Jyoti Apartments,
Sec-19, Rohini, Delhi.
3. Virender,
Aged about 36 years,
S/o Shri Om Prakash,
R/o 3806/5, 2nd Floor,
Kanhaiya Nagar, Tri Nagar, Delhi.
4. Chander Bhag,
Aged about 40 years,
S/o Shri Rakesh Kumar,
R/o A-6, Power House Colony,
Sec-18, Old Faridabad, Haryana.
5. Rahul Verma,
Aged about 31 years,
S/o Late Shri Vinod Kumar Verma,
R/o 21/3, Shakti Nagar, Delhi. .. Applicants

(By Advocate : Shri M.K. Bhardwaj)

Versus

UOI & Ors. through

1. The Railway Board,
Through its Secretary,
Rail Bhawan, New Delhi.

2. The General Manager,
Northern Railway,
Baroda House, New Delhi.
3. The General Manager (Accounts),
Northern Railway,
Baroda House, New Delhi.
4. The Dy. CAO/General,
Northern Railway,
Baroda House, New Delhi. .. Respondents

(By Advocate : Shri Shailendra Tiwary)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard both the sides.

2. When this matter is taken up for hearing, it is submitted that the subject matter of this O.A. is squarely covered by a decision of the Hon'ble High Court of Delhi in W.P.(C) No.8058/2015 and batch dated 04.11.2016 in **Union of India & Ors. Vs. Malbika Deb Gupta & Etc.**

3. We have carefully gone through the facts of the instant O.A. and the principle decided by the Hon'ble High Court of Delhi in the said decision. We agree with the submission made by the learned counsel for the applicant.

4. In the circumstances, the O.A. is allowed in terms of the judgment of the Hon'ble High Court in W.P.(C) No.8058/2015 and batch dated 04.11.2016 in **Union of India & Ors. Vs. Malbika Deb Gupta & Etc.** The respondents shall comply with the orders within a period of 90 days from the date of receipt of a copy of this order. No order as to costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /